

NOTICE

Option/willingness are invited from such Judicial Officers of the rank of U.P.H.J.S. Cadre from the category mentioned below, who have retired/ going to retire between the period from 01.01.2015 to 31.05.2015 for the post of Presiding Officers in Industrial Tribunals/Labour Courts, Uttar Pradesh.

- (a) **Presiding Officer, Industrial Tribunals, Uttar Pradesh (from SC Category – To be filled up from the Judicial officers of SC Category)** – who is or has been District Judge or Additional District Judge for not less than three years.
- (b) **Presiding Officer, Labour Courts, Uttar Pradesh (from OBC Category – To be filled up from the Judicial officers of OBC Category).**

The application in prescribed proforma (in duplicate) may be sent in such manner so as to reach the undersigned latest by **30.06.2015** .If any person has already got any other assignment after retirement they should indicate such assignment in the bottom of prescribed proforma.

Encl: as above

Date : 28.05.2015

Sd/-
Joint Registrar (Judicial)(Services)
High Court, Allahabad
Fax No. 0532 – 2422785

**PROFORMA FOR THE POST OF PRESIDING OFFICER IN INDUSTRIAL
TRIBUNALS/LABOUR COURTS, UTTAR PRADESH**

1.Name of the Officer :
(In Capital Letters)

2.Father's Name :

3.Date of Birth :

4.Date of Retirement :

5.Caste Category (whether belongs :
to SC/ST/OBC/General Category)
(Attested copy of relevant certificate
be attached)

6.Home Town with present :
residential address

7.Postal Address (For Correspondence) :

8.Qualification :
(Attested copy of relevant documents
be attached)

9.Designation with present place of :
Posting (if any)

10.Date of appointment & Promotion in:
U.P. Higher Judicial Service &
U.P. Nyayik Sewa

11.If any other assignment have :
already gotten

Date :

Signature of the Officer